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Government on the recommendations of the Committee. [Placed in Library. See No. LT-8624/84].

Papers Laid

### Repodt and Accounts (1983-84) of the National Aluminium Company Ltd., Bhubaneswar and relate^ papers

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K, P. SALVE): Sir, I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

- (i) Third Annual Report and Accounts of the National Aluminium Company Limted, Bhubneshwar, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-8666/84 for (i) (ii)].

#### I. Report (1983—83) of the AU India Committee on Jail Reforms (Volumes I and II).

## II. Central Industrial Security Force (Third Amendment) Rules, 1984.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): Sir, I beg to lay on the Table:

- I. A copy (in English and Hindi)' of the Report (1980-83) of the All India Committee on Jail Reforms (Volume<sub>s</sub> I and II). [Placed in Library. *See No.* LT-8625/84].
- II. A copy (in English and Hindi)' of the Ministry of Home Affairs .Notification G.S.R. No. 815, dated the 4th August, 1984, publishing the Central Industrial Security Force (Third Amendment) Rules, 1984, under sub-section (3) of section 22 of the Central Industrial Security

Force Act, 1968. [Placed in library. See No. LT-8626/84].

#### Report (1983) of the Central Vigilance Commission, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Twentieth Annual Report of the Central Vigilance Commission, New Delhi, for the year ended the 31st December, 1983, together with a Memorandum explaining the reasons for non-acceptrance by Government of the Commission's advice in cases referred to in Chapter 5 of the Report. [Placed in Library. See No. LT-8627/84].

#### PRESENTATION OF THE REPORTS OF THE COMMITTEE ON SUBORDI- NATE LEGISLATION

SHRI M. M. JACOB (Kerala); Sir, I beg to present the Sixty-third and Sixty-fourth Reports (in English and Hindi) of the Committee on Subordinate Legislation.

# REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

- SHRI NIRMAL CHATTERJEE (West Bengal): Sir, I beg to lay on the Table, a copy (in English and Hindi) of the following Reports of the Public Accounts Committee:'
  - (i)' Two Hundred and Twentieth Report (Seventh Lok Sabha) on action taken by Government on the recommendations of the Committee contained in its 157th Report (Seventh Lok Sabha) relating to "Revenue Demands written off by the Department."
  - (ii) Two Hundred and Twenty-Fourth Report (Seventh Lok Sabha) on action taken by Government on the recommendations of the Committee contained in its 143rd Report (Seventh Lok Sabha)' rela-